

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1857
ANSWERED ON:26.03.2012
SCHEMES ON FOREST DEVELOPMENT
Hussain Shri Syed Shahnawaz

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has established any mechanisms to monitor the proper implementation of schemes related to forest development and afforestation projects in the States/Union-Territories;
- (b) if so, the details thereof, State-wise including Bihar; and
- (c) the funds spent on the said scheme during the last three years, State-wise?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) and (b) The Ministry of Environment and Forests is implementing National Afforestation Programme (NAP) for eco-restoration of degraded forests and adjoining areas in participatory mode under Joint Forest Management (JFM). The guidelines envisage monitoring of implementation of NAP projects by State Forest Development Agency (SFDA) & Forest Development Agency (FDA) at state & district level respectively. Monitoring of project sites by Remote Sensing and Geographical Information System is also provided.

Besides NAP, under Intensification of Forest Management Scheme (IFMS) aiming at protection & conservation of forests, monitoring is done by the State Governments as per the norms. Periodic physical verification of the works is also conducted by this Ministry.

The State Governments including Bihar do also furnish progress reports and utilization certificates under both schemes as per approved Annual Work Plans.

(c) The details of amount sanctioned and funds released under the NAP and IFMS schemes to State/Union Territory Governments, including Bihar, during the last three years and current year is given in Annexure I & II.